

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO. †1132

TO BE ANSWERED ON FRIDAY, THE 3RD DECEMBER, 2021

Campaign for Delivery of Justice at Door Step

**†1132. SHRI NARANBHAI KACHHADIYA:
SHRI PARBATBHAI SAVABHAI PATEL:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether any campaign has been launched by the Government for justice delivery at doorstep;
- (b) if so, the details thereof along with the States in which said service is being provided; and
- (c) the districts or Gram Panchayats of Gujarat in which this service will be provided?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

(a) & (b): To provide access to justice to the citizens at their door steps, the Central Government has enacted the Gram Nyayalayas Act, 2008. It provides for establishment of Gram Nyayalayas at intermediate panchayat level. The State Governments are responsible for establishing Gram Nyayalayas in consultation with the respective High Courts, though as per the Act it is not mandatory to set up the Gram Nyayalayas.

The Central Government has been encouraging the States to set up Gram Nyayalayas by providing financial assistance. As per the scheme for assistance to State Governments for establishing and operating Gram Nyayalayas, the

Central Government provides one-time assistance to States towards non-recurring expenses for setting up of Gram Nyayalayas subject to a ceiling of Rs. 18.00 lakhs per Gram Nyayalaya. The Central Government also provides assistance towards recurring expenses for operating these Gram Nyayalayas subject to a ceiling of Rs. 3.20 lakhs per Gram Nyayalaya per year for the first three years. The Central Government has requested the Chief Ministers of States and Chief Justices of High Courts for setting up of Gram Nyayalayas in the respective States. Registrars General of High Courts and Law / Home / Finance Secretaries of State Governments are also requested through video conference meetings held periodically to set up Gram Nyayalayas and seek financial assistance as per the scheme guidelines. As per information made available by State Governments / High Courts, 476 Gram Nyayalayas have been notified so far by 15 States. Out of these, 256 are operational in 10 States at present. The Gram Nyayalaya Scheme has been extended by the Central Government for further 5 years from 2021-22 to 2025-26 a with total budget outlay of Rs. 50.00 crore.

(c) There is no Gram Nyayalaya in the State of Gujarat.
